

Rev. 23/07

(1)

at 1102/05

O/R

Rev. Abhinav leaving no
43107 in O.A. 1102/05 filed
on 1.5.07. O.A. was decided
by the Bench at their Mr.
Justice Khem Karan - v.c. and
Hon'ble S. Menon - A.M.

O.A. was not traced
out in time. ~~but~~ today the
O.A. has been traced out
so that Subi has been
through under circulation
files.

P.K.
3/6/07
4

~~S.O.E.~~

K
4/6/07

DR (J) on leave.

PPS to Hon'ble v.c.

W
4/6/07

Hon'ble v.c.

07.06.2007

The Review Application No 43 of 2007
in O.A. No 1102 of 2005 has been filed
on 1.5.2007 seeking review of the
order of this Bench dated 28.03.2007.

The Grounds stated in the review
application (12 no) are mainly on merits
and there is no 'Error apparent on
the face of the record'. The review
application does not stand and is
dismissed.

G. Menon
A.M.

J. S.
7.6.07